

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-131/2006/1122/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Biprajit Roy,  
District & Sessions Judge,  
Cachar, Silchar.

Dated Guwahati, the 15<sup>th</sup> February, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. JCD.I/18/24/708, dated 06.02.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **three days casual leave on 12.04.2024, 18.04.2024 and 19.04.2024, along with station leave permission, from the evening of 10.04.2024 till the morning of 21.04.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-131/2006/1123/A, dated 15-02-2024**  
Copy to:

✓. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**